

CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata

ORDER SHEET

COURT NO. : 1

05.03.2021

C.P.C/350/22/2020

O.A./350/947/2013

M.A./350/609/2020

M.A./350/951/2019

ITEM NO:68

FOR APPLICANTS(S) Adv. :

SUJIT KR GHOSH & ANOTHER

-V/S-

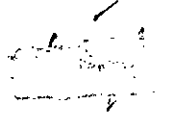

SUSHANT KR MISHRA & ORS



Mr. C. Sinha

FOR RESPONDENTS(S) Adv.:

Mr. C. K. Ghosh

Notes of The Registry	Order of The Tribunal
	<p>Heard Id. counsel for both sides.</p> <p>Since a speaking order has been issued, contempt proceedings are dropped. Notices issued, if any, are discharged with liberty to the petitioners to agitate afresh, if further aggrieved.</p> <p>M.As consequently stands disposed of.</p> <p> (DR. NANDITA CHATTERJEE) MEMBER(A)</p> <p> (BIDISHA BANERJEE) MEMBER (J)</p> <p>SS</p>